

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-109(ND)2018

CORAM:

**PRESENT: SMT.DEEPA KRISHAN
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.02.2018**

**NAME OF THE COMPANY: Pallavi Joshi Bakhru Vs. Universal
Buildwell Pvt. Ltd**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

For the Petitioner: Mr. R.K. Gupta, Advocate

For the Respondent: Mr. Arjun Sawhney, Advocate

ORDER

The Respondent has put in appearance through Mr. Arjun Sahni, Advocate. Copy of the paper-book has been supplied to him in the Court.

Reply, if any, be filed before the next date with an advance copy to the office side.

To come up on 26th February, 2018.

-s-d-1

**(Deepa Krishan)
Member (T)**

-s-d-1

**(Ina Malhotra)
Member (J)**